

Calcium Carbide

53. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state the estimated annual requirement of Calcium Carbide when the three Steel Projects in Public Sector go into full production?

The Minister of Industry (Shri Manubhai Shah): When the three Steel Projects in Public Sector go into full production the annual requirements of calcium carbide are estimated to be 20,000 tons.

12.02 hrs.

OBITUARY REFERENCES

Mr. Speaker: I have to inform the House of the sad demise of four of our friends, namely, Shri K. M. Jedhe, Dr. John Matthai, Syed Mohammad Ahmad Kazmi and Rev. J. J. M. Nichols Roy.

Shri K. M. Jedhe was a sitting Member of Lok Sabha from the Baramati Constituency of Bombay State. He was also a member of the former Central Legislative Assembly, Constituent Assembly of India and the Provisional Parliament. He passed away at Poona on the 12th November, 1959, at the age of 63.

Dr. John Matthai was a member of the former Legislative Assembly of India in the years 1936 and 1946. He was also a member of the Constituent Assembly of India and the Provisional Parliament. He was Minister for Industry and Supply in the year 1946-47, Minister for Transport and Railways in the year 1947-48 and Minister for Finance in the years 1948-50. He was Vice-Chancellor of the Kerala University at the time of his death. He passed away at Bombay on the 2nd November, 1959 at the age of 73.

Syed Mohammad Ahmad Kazmi was a member of the Provisional Parliament and the First Lok Sabha. He was also a member of the former Central Legislative Assembly in the

years 1934-45 and of the Constituent Assembly of India in the years 1949-50. He died at Allahabad on the 29th October, 1959 at the age of 67.

Rev. J. J. M. Nichols-Roy was a member of the Constituent Assembly of India. He was also a member of the former Central Legislative Assembly in 1948. He died at Shillong on the 1st November, 1959 at the age of 73.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a minute to express its sorrow.

(The Members then stood in silence for a minute).

12.04 hrs.

POLICEMEN KILLED IN SINO-
INDIAN BORDER INCIDENT

Mr. Speaker: Acharya Kripalani and a few others have written to me about a reference being made here to the death of several policemen in Ladakh, who have been killed by other forces. Of course, we all honour those great men and may their souls rest in peace. We send our condolences to the bereaved families. But such incidents occur constantly and, therefore, it is not usual.....

Shri Nath Pai (Rajapur): They should not occur.

Mr. Speaker: If there is a fight on the border, or if a war goes on where somebody is the aggressor and somebody dies, we cannot go on referring to them, however great they may be.

Shri Surendranath Dwivedy (Kendrapara): There is no war.

Mr. Speaker: We express our sympathy for those persons who have lost their lives and we commend their active work. But I would only urge

upon hon. Members not to repeat mentioning such matters here, because many such things may happen. Fortunately, nothing more is happening there at the moment. Everyday we cannot be bringing up here such matters. Then it will also be making invidious distinction between one and another by this great House. Of course, we express our deep sympathies to the families of the bereaved; certainly. But, let it not be repeated here from time to time. That is all I can say.

Shri Nath Pal: We should ask the Chinese not to repeat it.

Mr. Speaker: For the present, it is done.

12.06 hrs.

MOTIONS FOR ADJOURNMENT

SINO-INDIAN BORDER INCIDENTS

Mr. Speaker: I have received notice of some adjournment motions on various subjects. There is one by Shri Mohan Swarup, saying—

“great anxiety is prevailing throughout the country regarding undue delay on the part of Chinese Government in releasing the ten Indian border policemen.....”.

They have now been released, I think.

“.....and returning the nine dead bodies of policemen died in the barbarous encounter provoked by the Chinese troops in Eastern Ladakh near Chang-Chenmo Valley. It is gathered that the Chinese Government are pressing the captured Indians to confess misconceived facts to suit their (Chinese) false claims and bad motives.”

That is out of date. Then there is another, saying:

“That Chinese Armies have occupied two thousand square miles of our territory.....”.

The hon. Prime Minister has informed me that he will make a statement regarding the Chinese border incidents. Let us hear him.

Acharya Kripalani (Sitamarhi): I have given notice of an adjournment motion and I would like to say a few words on that.

Mr. Speaker: About the border incidents?

Acharya Kripalani: About the adjournment motion, of which I have given notice, with your permission, Sir, I would like to say a few words before the Prime Minister says anything.

Mr. Speaker: Is it necessary? Let us, first of all, hear him.

Shri Nath Pal (Rajapur): Very necessary.

Shri Frank Anthony (Nominated Anglo-Indians): No.

Mr. Speaker: What I feel is that nothing will be gained by an adjournment motion. Certainly, we must have a regular debate on this matter. After the hon. Prime Minister makes a statement, I would certainly allow it. It is a very serious matter. The House and every hon. Member is exercised over this question. But I do not think every hon. Member should be allowed to speak on the adjournment motion. It is a serious matter and the House has taken notice of it.

Shri Nanshir Bharucha (East Khandesh): Will Government undertake to have a regular debate on the External Affairs Ministry?

Shri Braj Raj Singh (Ferozabad): Before the Prime Minister replies, he must know what the adjournment is about and what our views are in the matter.

Mr. Speaker: I need not repeat what the adjournment motion is to the